

SPECIAL BENCH

ITEM NO. 126

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 42/2022 IN CP No. 65/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

NAME OF THE COMPANY	YOGENDRA KUMAR GUPTA & ORS V/S SUNWORLD INFRASTRUCTURE PVT LTD & ORS
UNDER SECTION	241/242 & 246 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Saket Singh alongwith Sh. Ankur Goel, Adv.

: For the Petitioner

Sh. Arvind Kumar Gupta alongwith Ms. Henna George, Adv.

: For the Respondent No.1-3, 5-12

Sh. Shivam Rastogi, PCS.

: For the Applicant in IA No. 42/2022

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
16th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

05th December, 2022

*Priya Agarwal
(Stenographer)*